

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

SUB: SUMMER VACATION 2026 – Summer Vacation Permission for 14 days to all the Officers in the cadre of District and Sessions Judges including Presiding Officers of the Tribunals, Labour Courts and Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and Civil Judges (Senior Division) and Summer vacation for 12 days to the Civil Judges (Junior Division) in the State of Andhra Pradesh – ACCORDED.

READ: High Court's Circular Roc.No.422/2026-B.Spl., dated 30.04.2026.

ORDER ROC.NO.422/2026-B.SPL., DATED.08.05.2026.

The High Court made the following order:

All the District and Sessions Judges working in the State of Andhra Pradesh including Presiding Officers of the Tribunals and Labour Courts and officers working in Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District are permitted to avail summer vacation for 14 days for the year 2026 as per the dates mentioned against their names in Column No.3 and the officers mentioned in Column No.4 are placed incharge for the said post during the period of availment of summer vacation by the respective officers mentioned in Column No.2.

I

SL NO	NAME AND DESIGNATION OF THE OFFICER	I TERM From 12.05.2026 to 25.05.2026	II TERM from 29.05.2026 to 11.06.2026	OFFICER PLACED INCHARGE OF THE COURT
(1)	(2)	(3)		(4)
ANANTHAPURAM DISTRICT				
1.	SRI ERUGULA BHIMA RAO Principal District And Sessions Judge, Ananthapuram	12.05.2026 to 25.05.2026	---	I Additional District and Sessions Judge, Ananthapuramu.
2.	SMT. C.SATYA VANI I Additional District And Sessions Judge, Ananthapuram.	---	29.05.2026 to 11.06.2026	Principal District and Sessions Judge, Ananthapuramu.

3.	SRI V.VENKATESWARA RAO II Additional District and Sessions Judge, Hindupur.	12.05.2026 to 25.05.2026	---	I Additional District and Sessions Judge, Ananthapuramu.
4.	DR.N.SATYA SRI, III Additional District And Sessions Judge(FTC), Ananthapuramu.	---	29.05.2026 to 11.06.2026	IV Additional District and Sessions Judge, Ananthapuramu.
5.	SRI B.BABU NAIK, IV Additional District And Sessions Judge, Ananthapuramu.	12.05.2026 to 25.05.2026	---	III Additional District and Sessions Judge(FTC), Ananthapuramu.
6.	SRI M.SHANKAR RAO, VI Additional District And Sessions Judge, Gooty.	---	29.05.2026 to 11.06.2026	VII Additional District and Sessions Judge, Family Court, Ananthapuramu.
7.	SRI C.N.MURTHY, VII Additional District Judge, Family Court, Ananthapuramu.	12.05.2026 to 25.05.2026	---	III Additional District and Sessions Judge(FTC), Ananthapuramu.
8.	SRI T.KESAVA, VII Additional District And Sessions Judge-Cum-Spl.Judge For Trial Of Cases Under SC/ST (POA), Act, Ananthapuramu.	---	29.05.2026 to 11.06.2026	Spl.Judge for trial of Offences under the POCSO Act, 2012, Ananthapuramu.
9.	SRI S.CHINA BABU Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ananthapuramu	12.05.2026 to 25.05.2026	---	VII Additional District and Sessions Judge-cum-spl Judge for trial of Cases under SC/ST (POA) Act, Ananthapuramu.
10.	SMT. GOLLA SRIDEVI Chairperson, Industrial Tribunal-cum-Presiding Officer, Labour Court, Ananthapuram	---	29.05.2026 to 11.06.2026	Principial District and Sessions Judge, Ananthapuramu.

CHITTOOR DISTRICT				
11.	SMT. ARUNA SARIKA Principal District and Sessions Judge, Chittoor.	12.05.2026 to 25.05.2026	---	IX Additional District and Sessions Judge, Chittoor.
12.	SRI K.SRINIVASA RAO. I Additional District and Sessions Judge, Chittoor	12.05.2026 to 25.05.2026	---	IX Additional District and Sessions Judge, Chittoor.
13.	SRI P.V.S.SURYA NARAYANA MURTHY II Additional District And Sessions Judge, Chittoor at Madanapalle.	---	29.05.2026 to 11.06.2026	XI Additional District and Sessions Judge, Piler.
14.	SRI M.GURUNATH III Additional District and Sessions Judge, Chittoor at Tirupati.	12.05.2026 to 25.05.2026	---	V Additional District and Sessions Judge, Tirupati.
15.	SMT. G.ARCHANA IV Additional District and Sessions Judge, Tirupati.	12.05.2026 to 25.05.2026	---	V Additional District and Sessions Judge, Tirupati.
16.	SRI G.RAM GOPAL V Additional District And Sessions Judge, Tirupati	---	29.05.2026 to 11.06.2026	Spl.Judge in the Cadre of Additional District and Judge, for trial of Cases relating to Red Sanders Smuggling, Tirupati.
17.	SMT T.HARITHA. VI Additional District And Sessions Judge, Chittoor.	12.05.2026 to 25.05.2026	---	IX Additional District and Sessions Judge, Chittoor.
18.	SMT. R.SREELATHA VII Additional District and Sessions Judge, Madanapalle	---	29.05.2026 to 11.06.2026	XI Additional District and Sessions Judge, Piler.
19.	DR. N.SREENIVASA RAO IX Additional District and Sessions Judge, Chittoor.	---	29.05.2026 to 11.06.2026	VI Additional District and Sessions Judge, Chittoor.
20.	SRI S.KRISHNAN KUTTY, X Additional District And Sessions Judge, Tirupati.	12.05.2026 to 25.05.2026	---	Spl.Judge in the Cadre of Additional District and Judge, for trial of Cases relating to Red Sanders Smuggling, Tirupati.

21.	SRI A.MAHESH XI Additional District And Sessions Judge, Piler.	12.05.2026 to 25.05.2026	---	II Additional District and Sessions Judge, Madanapalle.
22.	SRI A.NARASIMHA MURTHY Special Court for trial of cases relating to Red Sanders Smuggling, having jurisdiction over the entire State of Andhra Pradesh at Tirupati, Chittoor District.	---	29.05.2026 to 11.06.2026	X Additional District and Sessions Judge, tirupati.
EAST GODAVARI DISTRICT				
23.	SMT. SUNITHA GANDHAM Principal District and Sessions Judge, East Godavari at Rajamahendravaram.	---	29.05.2026 to 11.06.2026	Special Judge for the trial of SPE and ACB Cases, Rajamahendravaram.
24.	SRI R.SIVA KUMAR I Additional District and Sessions Judge, East Godavari at Rajamahendravaram.	---	29.05.2026 to 11.06.2026-	Special Judge for the trial of SPE and ACB Cases, Rajamahendravaram.
25.	SMT. G.CHANDRA MOULESWARI II Additional District and Sessions Judge, Amalapuram. .	12.05.2026 to 25.05.2026	---	XIV Additional District and Sessions Judge, Amalapuram.
26.	SMT G.ANANDI, III Additional District And Sessions Judge, Kakinada.	---	29.05.2026 to 11.06.2026	Judge, Special Court for Speedy trial of Offences under the Protection of Children from Sexual offences Act, 2012 (POCSO), Kakinada.
27.	SMT K.NAGAMANI, IV Additional District and Sessions Judge, Kakinada.	---	29.05.2026 to 11.06.2026	Judge, Special Court for Speedy trial of Offences under the Protection of Children from Sexual offences Act, 2012 (POCSO), Kakinada

28.	SMT S.SUJATHA, V Additional District and Sessions Judge, Rajamahendravaram.	---	29.05.2026 to 11.06.2026	Special Judge for the trial of SPE and ACB Cases, Rajamahendravaram.
29.	SRI P.GOVARDHAN VI Additional District and Sessions Judge, Kakinada	---	29.05.2026 to 11.06.2026	Judge, Special Court for Speedy trial of Offences under the Protection of Children from Sexual offences Act, 2012 (POCSO), Kakinada
30.	SMT.N.SARASWATI, VII Additional District and Sessions Judge(FTC), Peddapuram.	---	29.05.2026 to 11.06.2026	Judge, Special Court for Speedy trial of Offences under the Protection of Children from Sexual offences Act, 2012 (POCSO), Kakinada
31.	SMT.B.NIRMALA, Special Judge for trial of offences against women-cum-VII Additional District and Sessions Judge, Rajamahendravaram.	12.05.2026 to 25.05.2026	---	V Additional District and Sessions Judge, Rajamahendravaram.
32.	SRI G.SHANMUKHA RAO, Judge, Family Court-cum-IX Additional District and Sessions Judge, Rajamahendravaram.	---	29.05.2026 to 11.06.2026	Special Judge for the trial of SPE and ACB Cases, Rajamahendravaram
33.	SMT. SENAGARAPU UMA SUNANDA Special Judge for trial of cases under SCs and STs (POA), Act-cum-X Additional District and Sessions Judge, Rajamahendravaram.	---	29.05.2026 to 11.06.2026	Special Judge for the trial of SPE and ACB Cases, Rajamahendravaram
34.	SRI P.BHASKAR RAO, XII Additional District and Sessions Judge, Pithapuram.	---	29.05.2026 to 11.06.2026	Judge, Special Court for Speedy trial of Offences under the Protection of Children from Sexual offences Act, 2012 (POCSO), Kakinada

35.	SRI L.VENKATESWARA RAO. Special Judge for trial of SPE and ACB Cases, Rajamahendravaram.	12.05.2026 to 25.05.2026	---	Judge, Family Court-cum-IX Additional District and Sessions Judge, Rajamahendravaram.
36.	SMT.K.SREE DEVI, Judge, Special Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 at Kakinada.	12.05.2026 to 25.05.2026	---	III Additional District and Sessions Judge, Kakinada.
37.	SMT.B.H.V.LAKSHMI KUMARI. XIII Additional District and Sessions Judge, Ramachandrapuram.	12.05.2026 to 25.05.2026	---	III Additional District and Sessions Judge, Kakinada.
38.	SMT.GANTA PRIYA DARSHINI XIV Additional District and Sessions Judge, Amalapuram	---	29.05.2026 to 11.06.2026	II Additional District and Sessions Judge, Amalapuram.
GUNTUR DISTRICT				
39.	SRI B.SAI KALYAN CHAKRAVARTHY Principal District and Sessions Judge, Guntur.	---	29.05.2026 to 11.06.2026	Principal Judge, Family Court-cum-XII Additional District and Sessions Judge, Guntur.
40.	SRI D.RAMULU, Chairman-cum-Presiding Officer, Labour Court, Guntur.	12.05.2026 to 25.05.2026	---	II Additional District and Sessions Judge, Guntur.
41.	SMT V.A.L.SATHYAVATHI, I Additional District and Sessions Judge, Guntur.	---	29.05.2026 to 11.06.2026	III Additional District and Sessions Judge, Guntur.

42.	SRI Y.NAGARAJA, II Additional District and Sessions Judge, Guntur.	---	29.05.2026 to 11.06.2026	V Additional District and Sessions Judge-cum-Spl. Judge for trial of Offences against women, Guntur.
43.	SRI CH.VENKATA NAGA SRINIVASA RAO, III Additional District and Sessions Judge, Guntur.	12.05.2026 to 25.05.2026	---	II Additional District and Sessions Judge, Guntur.
44.	SRI V.SRINIVASA RAO, IV Additional District and Sessions Judge-cum-special sessions Judge for trial of SCs & STs (POA) Act, Cases, Guntur.	---	29.05.2026 to 11.06.2026	III Additional District and Sessions Judge, Guntur.
45.	SRI G.DEENA BABU, V Additional District and Sessions Judge-cum-Spl. Judge, for trial of Offences against women, Guntur.	12.05.2026 to 25.05.2026	---	IV Additional District and Sessions Judge, Guntur.
46.	SRI SHAIK SIKINDER BASHA, Principal Judge, Family Court-cum-XII Additional District and Sessions Judge, Guntur.	12.05.2026 to 25.05.2026	---	I Additional District and Sessions Judge, Guntur.
47.	SRI.D.VIJAYA SARADHI RAJU, Additional Judge, Family Court-cum-Additional District and Sessions Judge, Guntur.	12.05.2026 to 25.05.2026	---	I Additional District and Sessions Judge, Guntur.
48.	SMT.SHAMMI PARVIN SULTHANA BEGUM, Judge, Special Court for Speedy trial of Offences under POCSO Act, Guntur.	12.05.2026 to 25.05.2026	---	IV Additional District and Sessions Judge, Guntur.
49.	SMT S.JAYALAKSHMI, X Additional District and Sessions Judge, Gurazala.	---	29.05.2026 to 11.06.2026	V Additional District and Sessions Judge-cum-Spl. Judge for trial of Offences against women, Guntur.

50.	SRI D.SRINIVASULU, XI Additional District and Sessions Judge, Tenali,	---	29.05.2026 to 11.06.2026	Additional Judge, Family Court-cum-Additional District and Sessions Judge, Guntur.
51.	SMT M.INDIRA PRIYADARSINI, Judge, Special Court for Speedy trial of Offences under POCSO Act, Tenali	---	29.05.2026 to 11.06.2026	Additional Judge, Family Court-cum-Additional District and Sessions Judge, Guntur.
52.	SRI S.RAMESH, XIII Additional District and Sessions Judge, Narasaraopet.	---	29.05.2026 to 11.06.2026	Principal Judge, Family Court-cum-XII Additional District and Sessions Judge, Guntur.

KADAPA DISTRICT

53.	DR. C.YAMINI Principal District and Sessions Judge, Kadapa.	---	29.05.2026 to 11.06.2026	I Additional District and Sessions Judge, Kadapa.
54.	SMT. N.SANTHI I Additional District and Sessions Judge, Kadapa.	12.05.2026 to 25.05.2026	---	VII Additional District and Sessions Judge, Kadapa.
55.	SMT. K.SATYA KUMARI II Additional District and Sessions Judge, Proddatur, Kadapa District	12.05.2026 to 25.05.2026	---	VI Additional District and Sessions Judge, Kadapa.
56.	SRI S.PRAVEEN KUMAR III Additional District and Sessions Judge, Rajampet, Kadapa District.	12.05.2026 to 25.05.2026	---	Judge, Special Court for trial of Offences under POCSO Act, 2012, Kadapa.
57.	SMT C.R.SUMALATHA, V Additional District and Sessions Judge, Rayachoty.	12.05.2026 to 25.05.2026	---	VI Additional District and Sessions Judge, kadapa.
58.	SRI M.SRINIVASULU NAIK, VI Additional District and Sessions Judge, Kadapa.	---	29.05.2026 to 11.06.2026	V Additional District and Sessions Judge, Rayachoty.

59.	SRI G.S.RAMESH KUMAR VII Additional District and Sessions Judge, -cum- Special Court for trial of Offences against Women, Kadapa.	---	29.05.2026 to 11.06.2026	VIII Additional District and Sessions Judge, Proddatur.
60.	SRI.M.A.SOMASEKHAR, Judge, Special Court for trial of Offences under POCSO act, 2012, Kadapa.		29.05.2026 to 11.06.2026	III Additional District and Sessions Judge, Rajampet.
61.	SRI D.VENKATESWARLU NAIK, VIII Additional District and Sessions Judge Proddatur.	12.05.2026 to 25.05.2026	---	VII Additional District and Sessions Judge, Kadapa.
KRISHNA DISTRICT				
62.	SRI G.GOPI Principal District and Sessions Judge, Krishna at Machilipatnam	---	29.05.2026 to 11.06.2026	I Additional District and Sessions Judge, Machilipatnam.
63.	SMT K.SUNITHA, I Additional District and Sessions Judge, Krishna at Machilipatnam	12.05.2026 to 25.05.2026	---	Judge, Special Court for Speedy trial of Offences under Protection of Children from Sexual Offences Act (POCSO Act), Machilipatnam.
64.	SRI M.SUNEEL KUMAR, II Additional District and Sessions Judge, Vijayawada,	---	29.05.2026 to 11.06.2026	III Additional District and Sessions Judge, Vijayawada.
65.	SMT L.TEJOVATHI, III Additional District and Sessions Judge, Vijayawada,	12.05.2026 to 25.05.2026	---	Judge, Spl. Court for C.B.I Cases, Vijayawada.
66.	SMT K.NEELIMA, IV Additional District and Sessions Judge, Vijayawada.	---	29.05.2026 to 11.06.2026	V Additional District and Sessions Judge, Vijayawada.

67.	SMT G.RAJESWARI, V Additional District and Sessions, Vijayawada.	12.05.2026 to 25.05.2026	---	IV Additional District and Sessions Judge, Vijayawada.
68.	SRI P.PANDURANGA REDDY, VI Additional District and Sessions Judge, Avanigadda.	12.05.2026 to 25.05.2026	---	IX Additional District and Sessions Judge, Machilipatnam.
69.	SRI BANDELA ABRAHAM, VII Additional District and Sessions Judge, Vijayawada.	12.05.2026 to 25.05.2026	---	VIII Additional District and Sessions Judge, Vijayawada.
70.	SMT N.PADMAVATHI, VIII Additional District and Sessions Judge, Vijayawada.	---	29.05.2026 to 11.06.2026	VII Additional District and Sessions Judge, Vijayawada.
71.	SRI T.RAJA VENKATADRI, IX Additional District and Sessions Judge, Machilipatnam.	---	29.05.2026 to 11.06.2026	I Additional District and Sessions Judge, Machilipatnam.
72.	SMT.M.KUMUDINI, XI Additional District and Sessions Judge, Gudivada.	---	29.05.2026 to 11.06.2026	VI Additional District and Sessions Judge, Avanigadda.
73.	SRI G.VENKATESWARLU, Judge, Special Court for speedy trial of offences under the Protection of Children from Sexual Offences Act, 2012, (POCSO), Machilipatnam.	---	29.05.2026 to 11.06.2026	I Additional District and Sessions Judge, Machilipatnam.
74.	SMT. G.SUBRAHMANYAM, XII Additional District and Sessions Judge, Vijayawada.	---	29.05.2026 to 11.06.2026	Judge, Special Cjourt for Trial and Disposal of Commercial Disputes, Vijayawada.
75.	SMT M.SUDHA, XIII Additional District and Sessions Judge, Vijayawada.	---	29.05.2026 to 11.06.2026	Judge, Special Cjourt for Trial and Disposal of Commercial Disputes, Vijayawada.

76.	SRI SHAIK INTIAZ AHMED, XIV Additional District and Sessions Judge, Vijayawada..	12.05.2026 to 25.05.2026	---	IV Additional District and Sessions Judge, Vijayawada.
77.	SMT D.SATYAVATHI, XV Additional District and Sessions Judge, Nuzvid.	---	29.05.2026 to 11.06.2026	V Additional District and Sessions Judge, Vijayawada.
78.	SRI P.SRINIVASA RAO, XVI Additional District and Sessions Judge, Nandigama.	---	29.05.2026 to 11.06.2026	Judge, Special Cjourt for Trial and Disposal of Commercial Disputes, Vijayawada.
79.	SMT A.ANITHA, Judge, Spl. Court for trial of Criminal Cases relating to elected M.Ps and M.L.As at Vijayawada.	---	29.05.2026 to 11.06.2026	V Additional District and Sessions Judge, Vijayawada.
80.	SMT K.JAYA LAKSHMI, Judge, Spl. Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Vijayawada.	12.05.2026 to 25.05.2026	---	IV Additional District and Sessions Judge, Vijayawada.
81.	SRI G.BHUPAL REDDY, Judge, Spl. Court for trial and Disposal of commercial Disputes at Vijayawada.	12.05.2026 to 25.05.2026	---	Chairman, Co-Operative Tribunal, Vijayawada.
82.	SMT K.RADHA RATNAM, Chairman, Co-Operative tribunal, Vijayawada.	---	29.05.2026 to 11.06.2026	V Additional District and Sessions Judge, Vijayawada.
83.	SRI K.SEETA RAMA KRISHNA RAO Judge, Spl. Court for C.B.I Cases, Vijayawada.	---	29.05.2026 to 11.06.2026	III Additional District and Sessions Judge, Vijayawada.

KURNOOL DISTRICT				
84.	SRI G.KABARDHI Principal District and Sessions Judge, Kurnool	---	29.05.2026 to 11.06.2026	I Additional District and Sessions Judge, Kurnool.
85.	SMT. P.KAMALA DEVI I Additional District and Sessions Judge, Kurnool.	12.05.2026 to 25.05.2026	---	Principial District and Sessions Judge, Kurnool
86.	D.LAKSHMI, II Additional District and Sessions Judge, Kurnool at Adoni	12.05.2026 to 25.05.2026	---	VII Additional District and Sessions Judge, Kurnool.
87.	SRI D.AMMANNA RAJA III Additional District and Sessions Judge, Kurnool at Nandyal	12.05.2026 to 25.05.2026	---	Special Sessions Judge for CBI Cases, Kurnool.
88.	SMT. T.LEELAVATHI Judge, Family Court-cum-IV Additional District and Sessions Judge, Kurnool.	12.05.2026 to 25.05.2026	---	Special Sessions Judge for CBI Cases, Kurnool.
89.	SRI P.VASU Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VI Additional District and Sessions Judge. Kurnool.	---	29.05.2026 to 11.06.2026	I Additional District and Sessions Judge, Kurnool.
90.	SMT. V.LAKSHMI RAJYAM Special Sessions Judge for trial of Cases against women-cum-VII Additional District and Sessions Judge, Kurnool.	---	29.05.2026 to 11.06.2026	Special Court for trial Offences under the protection of Children from sexual offences Act, 2012 (POCSO), Kurnool
91.	SRI E.RAJENDRA BABU Special Court for trial Offences under the protection of Children from sexual offences Act, 2012 (POCSO), Kurnool	12.05.2026 to 25.05.2026	---	Special Sessions Judge for CBI Cases, Kurnool.

92.	SMT. N.SRIVIDYA Special Judge for SPE and ACB Cases-cum- Additional District and Sessions Judge, Kurnool	12.05.2026 to 25.05.2026	---	Special Sessions Judge for CBI Cases, Kurnool.
93.	SMT. M.SOBHA RANI Special Judge for CBI Cases, Kurnool	---	29.05.2026 to 11.06.2026	Special Court for trial Offences under the protection of Children from sexual offences Act, 2012 (POCSO), Kurnool
94.	SRI T.RAMACHANDRUDU. Chairman-cum-Additional District Judge, A.P.State Wakf Board Tribunal, Kurnool.		29.05.2026 to 11.06.2026	Special Court for trial Offences under the protection of Children from sexual offences Act, 2012 (POCSO), Kurnool
NELLORE DISTRICT				
95.	SRI G.SRINIVAS Principal District and Sessions Judge, Nellore.	---	29.05.2026 to 11.06.2026	Judge, Family Court- cum-VI Additional District and Sessions Judge, Nellore
96.	SRI R.SARATH BABU, I Additional District and Sessions Judge, Nellore.	---	29.05.2026 to 11.06.2026	III Additional District and Sessions Judge, Nellore.
97.	SMT. G.GEETHA Special Judge for SPE & ACB cases-cum-II Additional District and Sessions Judge, Nellore.	---	29.05.2026 to 11.06.2026	III Additional District and Sessions Judge, Nellore.
98.	SMT.P.J.SUDHA, III Additional District and Sessions Judge, Nellore.	12.05.2026 to 25.05.2026	---	Special Judge for SPE & ACB cases-cum-II Additional District and Sessions Judge, Nellore
99.	Smt.M.SUBHA VANI IV Additional District and Sessions Judge, Nellore.	---	29.05.2026 to 11.06.2026	Special Judge for the trial of Offences under SCs and STs (POA) Act- cum-V Additional District and Sessions Judge, Nellore

100.	SRI SK.JANI BASHA, Special Judge for the trial of Offences under SCs and STs (POA) Act-cum-V Additional District and Sessions Judge, Nellore.	12.05.2026 to 25.05.2026	---	IV Additional District and Sessions Judge, Nellore.
101.	SMT.NIKITHA R.VORA Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore.	12.05.2026 to 25.05.2026	---	Special Judge for Speedy trial of offences under the protection of Children from sexual offences Act, 2012, (POCSO Act), Nellore
102.	SRI K.VENKATA NAGA PAVAN, VII Additional District and Sessions Judge, Gudur.	12.05.2026 to 25.05.2026	---	I Additional District and Sessions Judge, Nellore.
103.	SMT. A.NAGA SAILAJA, VIII Additional District and Sessions Judge-cum-Special Judge for trial of Offences against women, Nellore.	---	29.05.2026 to 11.06.2026	Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore.
104.	SMT K.SAILAJA, Special Judge for Speedy trial of offences under the protection of Children from sexual offences Act, 2012, (POCSO Act), Nellore.	---	29.05.2026 to 11.06.2026	III Additional District and Sessions Judge, Nellore.
PRAKASAM DISTRICT				
105.	SRI A.SATYANAND, Principal District and Sessions Judge, Prakasam at Ongole.	---	29.05.2026 to 11.06.2026	I Additional District and Sessions Judge, Prakasam at Ongole.
106.	SMT. T.RAJYA LAKSHMI I Additional District and Sessions Judge, Prakasam at Ongole.	12.05.2026 to 25.05.2026	---	Special Judge for trial of Cases filed under SCs and STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Prakasam at Ongole

107.	SMT P.LALITHA, II Additional District and Sessions Judge-cum-Special Judge for trial of offences against women, Prakasam at Ongole.	12.05.2026 to 25.05.2026	---	III Additional District and Sessions Judge(FTC), Ongole.
108.	SMT. A.PURNIMA III Additional District and Sessions Judge (Fast Track Court) Prakasam at Ongole.	---	29.05.2026 to 11.06.2026	II Additional District and Sessions Judge-cum-Special Judge for trial of offences against women, Prakasam at Ongole
109.	SRI K.SYAM BABU, Special Judge for trial of Cases filed under SCs and STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Prakasam at Ongole.	---	29.05.2026 to 11.06.2026	Judge, Family Court-cum-VIII Additional District and Sessions Judge, Prakasam at Ongole.
110.	SMT. G.DEENA Judge, Family Court-cum-VIII Additional District and Sessions Judge, Prakasam at Ongole.	12.05.2026 to 25.05.2026	---	Special Judge for trial of Cases filed under SCs and STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Prakasam at Ongole
111.	MS. K.SAILAJA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Prakasam at Ongole.	---	29.05.2026 to 11.06.2026	II Additional District and Sessions Judge-cum-Special Judge for trial of offences against women, Prakasam at Ongole
112.	SMT. VELUPULA BHAVANI, VI Additional District and Sessions Judge Prakasam at Markapur.	12.05.2026 to 25.05.2026	---	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Prakasam at Ongole
SRIKAKULAM DISTRICT				
113.	SRI JUNAID AHMED MOULANA Principal District and Sessions Judge, Srikakulam.	12.05.2026 to 25.05.2026	---	I Additional District and Sessions Judge, Srikakulam.

114.	SRI Y.BENNAYYA NAIDU, I Additional District And Sessions Judge, Srikakulam.	---	29.05.2026 to 11.06.2026	Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam.
115.	SRI B.SADHU BABU, II Additional District and Sessions Judge, Srikakulam.	12.05.2026 to 25.05.2026	---	I Additional District and Sessions Judge, Srikakulam.
116.	SRI CH.VEVEK ANAND SRINIVAS Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam.	12.05.2026 to 25.05.2026	---	The Special Court for trial of offences under the protection of Children from Sexual Offences Act, 2012, (POCSO), Srikakulam.
117.	SRI D.TIRUMALA RAO, V Additional District and Sessions Judge, Laxmipeta.	12.05.2026 to 25.05.2026	---	The Special Court for trial of offences under the protection of Children from Sexual Offences Act, 2012, (POCSO), Srikakulam.
118.	SRI KODURU KISHORE BABU VI Additional District and Sessions Judge, Sompeta.	---	29.05.2026 to 11.06.2026	II Additional District and Sessions Judge, Srikakulam.
119.	SMT.N.SUNEETHA, The Special Court for trial of offences under the protection of Children from Sexual Offences Act, 2012, (POCSO), Srikakulam.	---	29.05.2026 to 11.06.2026	II Additional District and Sessions Judge, Srikakulam.
VISAKHAPATNAM DISTRICT				
120.	SRI ALAPATI GIRIDHAR, Chairman, (District & Sessions Judge), A.P.VAT Appellate Tribunal, Visakhapatnam.	12.05.2026 to 25.05.2026	---	Departmental Member, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam.
121.	SRI CHINNAMSETTY RAJU Principal District and Sessions Judge, Visakhapatnam	12.05.2026 to 25.05.2026	---	I Additional District and Sessions Judge, Visakhapatnam.

122.	SRI M.VENKATA RAMANA, I Additional District and Sessions Judge, Visakhapatnam.	---	29.05.2026 to 11.06.2026	Judge, Additional Family Court, Visakhapatnam.
123.	Kum.C.K.GAYATHRI DEVI II Additional District and Sessions Judge, Visakhapatnam.	---	29.05.2026 to 11.06.2026-	Judge, Additional Family Court, Visakhapatnam.
124.	SRI D.SESHAYYA, III Additional District and Sessions Judge, Visakhapatnam.	---	29.05.2026 to 11.06.2026	Judge, III Additional Family Court-cum-Additional District and Sessions Judge, Visakhapatnam.
125.	SRI M.SRIHARI, IV Additional District and Sessions Judge, Visakhapatnam.	---	29.05.2026 to 11.06.2026	VI Additional District and Sessions Judge, Visakhapatnam.
126.	DR.M.RAMA KRISHNAM RAJU, Judge, Family Court-cum-V Additional District and Sessions Judge, Visakhapatnam.	---	29.05.2026 to 11.06.2026	XV Additional District and Sessions Judge, Visakhapatnam.
127.	SRI P.RAJARAM Judge, Additional Family Court, Visakhapatnam	12.05.2026 to 25.05.2026	---	Judge, Family Court-cum-V Additional District and Sessions Judge, Visakhapatnam.
128.	SRI U.U PRASAD, Judge, II Additional Family Court-cum-Additional District and Sessions Judge, Visakhapatnam.	---	29.05.2026 to 11.06.2026	Judge, III Additional Family Court, Visakhapatnam.
129.	SRI J.SRINIVASA RAO, Judge, III Additional Family Court, Visakhapatnam.	12.05.2026 to 25.05.2026	---	II Additional District and Sessions Judge, Visakhapatnam.
130.	SRI S.DAMODAR RAO, Judge, Mahila Court-cum-VI Additional District and Sessions Judge, Visakhapatnam.	12.05.2026 to 25.05.2026	---	III Additional District and Sessions Judge, Visakhapatnam.

131.	SMT.S.SRINIVASA RAO, VII Additional District and Sessions Judge, Visakhapatnam.	12.05.2026 to 25.05.2026	---	XI Additional District and Sessions Judge, Visakhapatnam
132.	SMT. P.SRI SATYA DEVI XI Additional District and Sessions Judge, Visakhapatnam.	---	29.05.2026 to 11.06.2026	Judge, Mahila Court- cum-VI Additional District and Sessions Judge, Visakhapatnam.
133.	SRI K.RATNA KUMAR, XII Additional District and Sessions Judge, Visakhapatnam.	12.05.2026 to 25.05.2026	---	Spl Judge for trial and Disposal of Commercial Disputes, Visakhapatnam.
134.	SRI K.VENKATESWARA RAO. XV Additional District and Sessions Judge, Visakhapatnam.	12.05.2026 to 25.05.2026	---	Judge, II Additional Family Court-cum- Additional District and Sessions Judge, Visakhapatnam.
135.	SRI G.CHAKRAPANI, Principal Spl.Judge for C.B.I Cases, Visakhapatnam.	---	29.05.2026 to 11.06.2026	I Additional Spl.Judge for C.B.I Cases, Visakhapatnam.
136.	SMT P.VIJAYA DURGA. I Additional SPI. Judge for C.B.I Cases, Visakhapatnam.	12.05.2026 to 25.05.2026	---	Principal Spl.Judge for C.B.I Cases, Visakhapatnam.
137.	SMT M.SOBHA, XIV Additional District and Sessions Judge, Visakhapatnam.	12.05.2026 to 25.05.2026	---	Spl.Judge for trial of offences under POCSO Act, Visakhapatnam.
138.	SRI D.VIJAY GOUTAM Spl Judge for trial and Disposal of Commercial Disputes, Visakhapatnam.	---	29.05.2026 to 11.06.2026	I Additional Spl.Judge for C.B.I Cases, Visakhapatnam.
139.	SRI P.MANGA KUMARI Spl Judge for trial of Offences under POCSO Act, Visakhapatnam.	---	29.05.2026 to 11.06.2026	XIV Additional District and Sessions Judge, Visakhapatnam.
140.	SMT S.KAVITHA, VIII Additional District and Sessions Judge(FTC), Gajuwaka, Visakhapatnam.	---	29.05.2026 to 11.06.2026	XIII Additional District and Sessions Judge, Gajuwaka,

141.	SRI S.M.PHANI KUMAR, XIII Additional District and Sessions Judge, Gajuwaka,	12.05.2026 to 25.05.2026	---	VIII Additional District and Sessions Judge(FTC), Gajuwaka
142.	SRI V.NARESH, X Additional District and Sessions Judge, Anakapalle.	---	29.05.2026 to 11.06.2026	IX Additional District and Sessions Judge(FTC), Chodavaram
143.	SRI M.Harinarayana, IX Additional District and Sessions Judge(FTC), Chodavaram,	12.05.2026 to 25.05.2026	---	X Additional District and Sessions Judge, Anakapalle.
144.	SRI S.Nageswara Rao, Chairman-cum-Presiding Officer, Industrial Tribunal - cum-Labour, Court, Visakhapatnam.	12.05.2026 to 25.05.2026	---	III Additional District and Sessions Judge, Visakhapatnam.
VIZIANAGARAM DISTRICT				
145.	SMT. M.BABITHA Principal District and Sessions Judge, Vizianagaram	---	29.05.2026 to 11.06.2026	I Additional District and Sessions Judge, Vizianagaram.
146.	SMT. K.VIJAYA KALYANI I Additional District and Sessions Judge, Vizianagaram.	12.05.2026 to 25.05.2026	---	Judge, Family Court- cum-III Additional District and Sessions Judge, Vizianagaram
147.	SMT. M.MADHURI, II Additional District and Sessions Judge, Parvathipuram.	12.05.2026 to 25.05.2026	---	The Special Judge for trial of Cases under SCs & STs (POA) Act-cum-IV Additional District and Sessions Judge, Vizianagaram.
148.	SRI B.APPALA SWAMY Judge, Family Court-cum- III Additional District and Sessions Judge, Vizianagaram.	---	29.05.2026 to 11.06.2026	I Additional District and Sessions Judge, Vizianagaram.

149.	SRI M.SRIDHAR, The Special Judge for trial of Cases under SCs & STs (POA) Act-cum-IV Additional District and Sessions Judge, Vizianagaram.	12.05.2026 to 25.05.2026	---	Judge, Family Court-cum-III Additional District and Sessions Judge, Vizianagaram
WEST GODAVARI DISTRICT				
150.	SMT. S.SREE DEVI Principal District and Sessions Judge, West Godavari at Eluru	---	29.05.2026 to 11.06.2026	Chairman, LRAT-cum -II Additional District and Sessions Judge, West Godavari at Eluru
151.	SMT. U.INDIRA PRIYA DARSHINI. I Additional District and Sessions Judge, West Godavari at Eluru	---	29.05.2026 to 11.06.2026	Chairman, LRAT-cum -II Additional District and Sessions Judge, West Godavari at Eluru
152.	SMT.M.MEENA DEVI, Chairman, LRAT-cum -II Additional District and Sessions Judge, West Godavari at Eluru	12.05.2026 to 25.05.2026	---	I Additional District and Sessions Judge, Eluru.
153.	SMT.SUNKARA SRIDEVI, IV Additional District and Sessions Judge, Tanuku.	12.05.2026 to 25.05.2026	---	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2021 (POCSO), Bhimavaram.
154.	SRI R.V.V.S.MURALI KRISHNA Special Judge for trial of Offences against women-cum-V Additional District and Sessions Judge, Eluru.	12.05.2026 to 25.05.2026	---	I Additional District and Sessions Judge, Eluru.
155.	DR. YEEDU SRINIVASA RAO Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru	---	29.05.2026 to 11.06.2026	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), West Godavari at Eluru.

156.	SRI I.SRINIVASA MURTHY Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Additional District and Sessions Judge, West Godavari at Eluru	---	29.05.2026 to 11.06.2026	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), West Godavari at Eluru.
157.	SMT. M. ANURADHA IX Additional District and Sessions Judge, Kovvur.	12.05.2026 to 25.05.2026	---	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2021 (POCSO), Bhimavaram.
158.	MS. A.VASANTHI X Additional District and Sessions Judge, Narsapur	---	29.05.2026 to 11.06.2026	IV Additional District and Sessions Judge, Tanuku
159.	KUM. K.VANISRI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), West Godavari at Eluru.	12.05.2026 to 25.05.2026	---	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Additional District and Sessions Judge, West Godavari at Eluru
160.	SRI B.LAKSHMI NARAYANA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2021 (POCSO), Bhimavaram.	---	29.05.2026 to 11.06.2026	IV Additional District and Sessions Judge, Tanuku.

**ANDHRA PRADESH JUDICIAL ACADEMY
DISTRICT AND SESSIONS JUDGES**

1.	SRI PURUSHOTTAM KUMAR CHINTALAPUDI, Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur.	---	29.05.2026 to 11.06.2026	Senior Faculty Member– I, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur
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2.	SRI L.SRIDHAR, Additional Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District	---	29.05.2026 to 11.06.2026	Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur
3.	SRI P.KESAVACHARYULU, Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur.	12.05.2026 to 25.05.2026	---	Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur
4.	DR. SMT.Y.BINDU MADHAVI, Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur	---	29.05.2026 to 11.06.2026	Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur
CIVIL JUDGE (JUNIOR DIVISION)(12 DAYS)				
5.	SRI M.SREENU, Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur.	18.05.2026 to 29.05.2026	---	Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur from 18.05.2026 to 28.05.2026. Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur on 29.05.2026

II

All the Civil Judges (Senior Division) working in the State of Andhra Pradesh are hereby permitted to avail summer vacation permission for 14 days i.e., I period from 12.05.2026 to 25.05.2026 and II period from 29.05.2026 to 11.06.2026 with Common working days on 26.05.2026 and 28.05.2026.

III

All the Principal District and Sessions Judges are hereby accorded permission to permit summer vacation permission to Civil Judges (Junior Division) for 12 days i.e., I period from 18.05.2026 to 29.05.2026; and II period from 31.05.2026 to 11.06.2026 with Common working day on 30.05.2026.

The Principal District and Sessions Judges are hereby directed to make necessary incharge arrangements to the Civil Judges (Senior Division) and Civil Judges (Junior Division) during the availment of summer vacation permission of Civil Judges (Senior Division) and Civil Judges (Junior Division).

NOTE: 1. The orders are placed in the High Court's Web Site <https://aphc.gov.in/>. The downloaded copy from the website is valid for availing summer vacation permission.

2. All Principal District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.

3. The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.


REGISTRAR (VIGILANCE)

To

1. **The officers and Incharge officers concerned.**
2. The Registrar General, and Other Registrars, High Court of Andhra Pradesh.
3. The Registrar, IT-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravathi (with a request to direct the concerned to place the proceedings in the High Court's Website under general information)
4. **THE DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
5. **THE I ADDITIONAL DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur
7. The Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
9. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, High Court of Amaravati.
10. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Ananthapuramu, Guntur, Visakhapatnam.
11. The Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Viskhapatnam.
12. The Departmental Member, Andhra Pradesh Value Added Tax Appellate Tribunal, Viskhapatnam.
13. **The Secretary to Government, Law (L.A. & J –SC.F) Department, Government of Andhra Pradesh, Amaravathi at Nelapadu**

